

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 4 of 2012 &  
IA No. 3 of 2012**

**Dated: 3<sup>rd</sup> April, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Punjab State Power Corpn. Ltd. & Anr. ....Appellant (s)**

**Versus**

**P.S.E.R.C. & Ors. ... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran**

**Counsel for the Respondent (s): Mr. Sakesh Kumar**

**ORDER**

The Learned Counsel for the Respondent seeks some more time for getting further instructions from his client.

As agreed by the Leaned Counsel for both the parties, post the matter for hearing on **18.04.2012.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**vs/mk**